Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Bhatia Global Trading Limited Date of Commencement of Liquidation: 01-01-1970; List of Stakeholders as on Date: 12-10-2026; Name of IP: Mr. Prawincharan Prafulcharan Dwary; Process Number: 1; Last 5 digitof registration number: 10937

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	7	15384114728	7	15384114728				Annexure 3
4	Unsecured financial creditors	4	10203785726	4	10203785726				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	18	8640600009	18	8640600009				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	5393209724	4	5393121287				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		33	39621710187	33	39621621750	0			